#### **GOVERNMENT OF INDIA**

## MINISTRY OF JAL SHAKTI,

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA

#### REJUVENATION

## **RAJYA SABHA**

## **UNSTARRED QUESTION NO. 2969**

ANSWERED ON 27.03.2023

## DIVERSION OF WATER FROM MHADEI AND ITS TRIBUTARIES TO KARNATAKA

2969. SHRI LUIZINHO JOAQUIM FALEIRO

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has approved the DPR on diversion of water from Mhadei and its tributaries to Karnataka;
- (b) if so, the details of the works completed, works in progress, and the works planned for the diversion of water; and
- (c) whether Government has studied its impact on all the six wildlife sanctuaries dependent on Mhadei and its tributaries, its effects on ecology, environments, forest, and agriculture in the State of Goa, if so, the details thereof?

#### **ANSWER**

## THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

- (a) The DPRs of Kalasa Nala Diversion Scheme (lift Scheme) & Bhandura Nala Diversion Scheme (lift Scheme) of State of Karnataka have been found technically acceptable by Central Water Commission from hydrology and inter-State aspects only, subject to strict compliance of certain conditions.
- (b) As per the information provided by the Government of Karnataka, no works have been taken up for the diversion of water in the project area subsequent to the clearance of DPRs of the proposed Kalasa Nala Diversion Scheme (lift Scheme) & Bhandura Nala Diversion Scheme (lift Scheme) from CWC. The proposed projects envisage the construction of dams/check dams across the streams namely Kalasa Nala, Haltara Nala, Surla Nala & Bhandura Nala to divert the water into the Malaprabha river through lift schemes.
- (c) The utilization permitted by MWDT for all three basin States is after taking into consideration the environmental flow in accordance with "Standard Terms of Reference for Environmental Impact Assessment or Environmental Management Plan Report for Projects or Activities Requiring Environmental Clearance under EIA Notification 2006" of Ministry of Environment, Forest and Climate Change published in April, 2015.

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